

(घ) दिल्ली टेलीफोन-प्रणाली के माहूकों की निश्चित राय जान लेने पर यह पता चला कि हिन्दी में डायरेक्टरी की मांग बहुत थोड़ी है, इसलिये डायरेक्टरी का हिन्दी संस्करण छापने के प्रस्ताव पर प्राये कार्रवाई नहीं की गई।

**Production of Saffron**

2483. Shri A. M. Tariq: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any steps have been taken to increase the production of saffron in various States;

(b) whether the Government of India have carried out any research in this connection; and

(c) if so, the details thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (b). No.

(c) Does not arise.

**Export of Beef**

2484. Shri M. B. Thakore: Will the Minister of Food and Agriculture be pleased to state:

(a) the total export of beef to foreign countries and the exchange earned therefrom during the years 1956-57 and 1957-58; and

(b) whether it is a fact that the export of beef was stopped in 1954-55 but again permitted in the years 1956-57 and 1957-58?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A statement is laid on the Table of the Sabha. [See Appendix V, annexure No. 57.]

(b) The export of beef was banned with effect from 11-5-1954 except as shipstores. It was placed on O.G.L. from 8-7-1958 in pursuance of the export drive initiated by the Government of India.

12.01 hrs.

**DEATH OF SHRI KALA VENKATARAO**

Mr. Speaker: I have to inform the House of the sad demise of Shri Kala Venkatarao who passed away this morning at the age of 59, at Hyderabad.

Shri Venkatarao was a member of the Constituent Assembly of India from the 22nd July, 1946 to the 8th January, 1948, when he resigned. Subsequently he was elected to the Provisional Parliament in August, 1950 and continued to be its member till the 26th September, 1951 when he again resigned. Earlier he was a member of the Madras Legislative Assembly from 1937 to 1946.

He was Minister of Land Revenue and Minister of Public Health, Government of Madras from September, 1951 to February, 1952.

Up to the date of his death in Hyderabad he was the Revenue Minister and filled that post very ably. He was counted to be one of the able administrators and Ministers of Andhra Pradesh.

We mourn the loss of this friend and I am sure that the House will join me in conveying our condolences to the bereaved family.

May I request that the House may stand in silence for a minute.

The Members then stood in silence for a minute.

12.03 hrs

**RE. ADJOURNMENT MOTION**

Mr. Speaker: Papers to be laid on the Table.

Shri Hem Barua (Gauhati): Sir, I gave notice of an adjournment motion.

Mr. Speaker: I disallowed that adjournment motion.

Shri Vajpayee (Bairampur): I have also tabled an adjournment motion.